

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Transfer Petition(s) (Civil) No(s). 2931/2023

LAXMI

Petitioner(s)

VERSUS

KAMAL KUMAR

Respondent(s)

(IA No.225656/2023-EX-PARTE STAY and IA No.225657/2023-EXEMPTION
FROM FILING O.T.

IA No. 225656/2023 - EX-PARTE STAY

IA No. 225657/2023 - EXEMPTION FROM FILING O.T.)

Date : 25-04-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Yusuf, AOR

For Respondent(s)

Mr. Sarvesh Singh, Adv.

Mr. Amod Kumar Bidhuri, AOR

Mr. Mohd Saquib Siddiqui, Adv.

Ms. Srishti Kasana, Adv.

Mr. Yudhister Bharadwaj, Adv.

Ms. Priyanka Singh, Adv.

Mr. Akarsh Garg, Adv.

Ms. Arti Yadav, Adv.

Mr. Shad Wali Singh, Adv.

Ms. Jyoti Sharma, Adv.

Mr. Amit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed the counter affidavit.

Hence, the matter be processed for listing before the Hon'ble
Court, under the rules.PRADIP Y. LADEKAR
Registrar

MG